

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 255/252/ND/2017

CORAM:

PRESENT: SH. R. VARADHARAJAN
HON'BLE MEMBER(J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
17.01.2018**

NAME OF THE COMPANY: Mediconcepts Healthcare Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
Present:	Mr. Santanu Kanungo, Advocate for the Petitioner. Ms. Easha Kadian, Advocate for Income Tax Deptt,			

ORDER

It is submitted by the Ld. Counsel that he has received reply filed by the ROC. However, the same is not before us.

To come up for further consideration on 1st February, 2018.

-S-df

(R. Varadharajan)
Member (J)

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(Ina Malhotra)
Member (J)